## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

Appeal No. 282 of 2017 & IA No. 734 of 2017

Dated: 20th November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

## In the matter of:

**Jaiprakash Power Ventures Limited** 

.... Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Ors.

. Respondent(s)

Counsel for the Appellant(s) : Mr. Venkatesh

Mr. Pratyush Singh Mr. Ashok Shukla

Counsel for the Respondent(s) : Mr. Paramhans for

Mr. Aashish Anand Beranad for R.4

## **ORDER**

Learned counsel for respondent No.4 seeks four weeks time to file reply. He may file the same on or before 19.12.2017 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on 29.01.2018.

(S.D. Dubey)
Technical Member

(Justice Ranjana P. Desai) Chairperson